

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

**Petition No.16/TT/2020**

Dated:2.7.2020

To,

Shri S.S. Raju,  
Senior General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:** Revision of transmission tariff of 2001-04 tariff period, 2004-09 tariff period and 2009-14 tariff period, truing up of transmission tariff of 2014-19 period and determination of tariff of 2019-24 period for the assets covered under 230 kV Neyveli-Bahoor Transmission Line in Southern Region.

**Sir,**

With reference to the above mentioned petition, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 23.7.2020:-

- (a) Soft copy containing linked excel workbook with formulas for revised computation of Interest on Loan and Maintenance Spares claimed for 2001-04, 2004-09 and 2009-14 tariff periods.
- (b) Confirmation that there is no decapitalization of the instant assets and all assets are in use.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already available on record.

Yours faithfully,

Sd/-  
(Rajendra Kumar Tewari)  
Bench Officer